

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 220
(IB)-1744(ND)2019
IA/2434/2021, IA-2686/2021, IA-2701/2021,
IA-2825/2021, IA-3174/2021

IN THE MATTER OF:

Canara Bank ... **Applicant/Petitioner**

Versus

M/s. Bulland Buildtech Pvt. Ltd. ... **Respondent**

Under Section: 7 of IBC 2016

Order delivered on 11.08.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Adv. Aaryan for Applicant in I.A-2825/2021

Adv. Saurabh Kalia and Adv. Saurabh Kalia for Applicants in I.A.
2825/2021

Ashish Makhija & Akash Srivastava Advocates for Applicants in IA-
2434/2021

ORDER

List the matter on 12th August 2021.

—sd—

(L. N. GUPTA)
MEMBER (T)

—sd—

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)